


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 26/09/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/575/ (IB)/2017
NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : SURYA BALAJI STEELS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	KUMAR PAL CHOPRA SANDEEP KUMAR	Operational Creditor	

ORDER

Counsel for petitioner present. Counsel for respondent called absent. No representation. Counter has not been filed. Counsel for respondent was not present even on the last date of hearing. In the circumstances, the respondent is proceeded ex parte. Time extended at request for hearing the submissions of the counsel for petitioner. Put up on 27.09.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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